

(ग) इस स्थिति को सुधारने के लिए क्या कार्यवाही की गई है ?

बिस्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) जी नहीं ।

(ख) और (ग) : ये सवाल पैदा ही नहीं होते ।

GAUHATI REFINERY

*815. SHRI PREM CHAND VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Gauhati Refinery could not operate as planned during 1962 and 1963 which resulted in a loss of production valued at about a crore of rupees;

(b) if so, the reasons therefor; and

(c) the action taken thereon ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA):

(a) Yes, Sir.

(b) This was due to teething troubles in the Kerosene Refining Unit and consequential difficulties in operating the other Units.

(c) After repair and modification, the Kerosene Refining Unit was put into operation on a satisfactory basis in July, 1963.

FERTILIZER FACTORY, KORBA

*816. SHRI BABURAO PATEL :

SHRI RABI RAY:

SHRI NITIRAJ SINGH
CHAUDHARY :

SHRI A. S. SAIGAL :

SHRI NATHU RAM AHIR-
WAR :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether any decision has been taken regarding the fertilizer project

to be started at Korba in Madhya Pradesh;

(b) if so, the nature thereof, and

(c) the date by which the project is likely to be taken in hand ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA):

(a) to (c). The report on a coal-based fertilizer plant in Madhya Pradesh is at present under the scrutiny of a sub-committee of the Board of Directors of the Fertilizer Corporation of India. The Corporation has also approached the State Government and other authorities for suitable arrangements and assurances in respect of water, power, coal etc. The Government are awaiting the final recommendations of the Board of Directors.

BHARTIYA DEPRESSED CLASSES LEAGUE

*817. SHRI HUKAM CHAND KACHWAI: Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that some grant is given to the Bhartiya Depressed Classes League for the removal of untouchability in the country;

(b) if so, whether any progress report is submitted by them to Government and whether their Accounts are audited; and

(c) if not, the steps taken by Government to keep a check on their activities and Accounts ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) Yes.

(b) Progress reports and accounts duly audited by Chartered Accountants are being received from time to time. Their accounts up to the year 1965-66 have also been inspected by the Accountant General, Central Revenues, New Delhi.

(c) Does not arise.